

Annexure-6													
Name of the corporate debtor: Minwool Rock Fibres Ltd. CIN:-U36104CT1988PLC004711													
Date of commencement of CIRP: 18-06-2026													
List of Creditors as on 23-07-2026 (Based on the claim received upto 22-07-2026)													
List of Operational creditors (Employees)													
Sr. No.	Name of authorised representative, if any	Name of Employee	Details of Claim Received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% voting share in CoC					
		Total											

NOTE- A claim has been received from an Advocate on behalf of labourers. However, the claim has not been submitted in the prescribed form as required under the Insolvency and Bankruptcy Code, 2016 and the applicable regulations. Accordingly, the said claim has not been included in the above list of claims.

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